

[English]

**Single Point Order 1988**

793. SHRI AJOY MUKHOPADHYAY :  
SHRI TARIT BARAN TOPDAR :

Will the PRIME MINISTER be pleased to state :

(a) whether the "Single Point Order" of 1988 covers Chairmen, Directors and high officials of public sector banks and other financial institutions;

(b) if so, the details thereof;

(c) whether the Government propose to withdraw the same order; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) The Single Directive, as amended from time to time provides that in regard to decision making level officers (Joint Secretary or equivalent or above) in the Central Government or such officers as are or have been on deputation to a Public Sector Undertaking; Board level officers in Public Sector Undertakings; Officers of the Reserve Bank of India of the level equivalent to Joint Secretary or above in the Central Government, Executive Directors and above of the SEBI and Chairman and Managing Director and Executive Directors and such of the Bank officers who are one level below the Board of Nationalised Banks, there should be prior sanction of the Secretary of the Ministry/Department concerned before SPE/CBI takes up any enquiry (PE or RC) including ordering search in respect of them.

(c) No, Sir.

(d) Does not arise.

[Translation]

**MPLADS**

794. SHRI RAM TAHAL CHAUDHARY :  
SHRI KASHI RAM RANA :  
SHRI K. PRADHANI :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Members of Parliament are receiving complaints about the slow pace of implementation of the Members of Parliament Local Area Development Fund Scheme;

(b) whether the Government have identified the reasons therefor;

(c) whether the Government propose to set up special cell at district level to monitor the speedy implementation of these schemes; and

(d) if so, the action proposed to be taken by the Government to speed up the implementation of the schemes under the above MPLADS alongwith details ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b) Some members of Parliament have complained about slow pace of implementation of the works under MPLADS. The main reasons for slow pace of implementation during the previous years were :-

(i) time taken in release of funds in the earlier years;

(ii) Application of Model Code of Conduct of the Election in certain States (like Bihar in December, 1994) and the Lok Sabha General Elections during 1996;

(iii) late receipt of recommendations/non-receipt of recommendations from the Members of Parliament concerned; and

(iv) changes in recommendations by Members of Parliament.

(c) and (d) The State Governments have been requested to issue general instructions with regard to the periodic meetings to be held by the District level officers with the Members of Parliament and to evolve an effective mechanism for monitoring the implementation of the Scheme at the State level. Revised guidelines have been issued for the smoother working of the Scheme. Any specific instances of delay brought to the attention of the Department of Programme Implementation are taken up for action with the concerned officials.

**Employment and Vocational Training to Rural Youths**

795. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the amount provided by the Union Government to each State for providing employment and vocational training to the rural youths during 1996-97;

(b) whether the special provision have been made to provide employment and vocational training to the tribal people and to those living below the poverty level;

(c) if so, the details thereof;

(d) whether the Union Governments have called for progress report from the concerned State Government for implementation of the said scheme; and

(e) if so, the names of the various State Governments who have been found leading/lagging in the performance of the said works ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) The Ministry of Rural Areas and Employment is implementing a programme known as